

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **06.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/5/CHE/2021
NAME OF PETITIONER : Clarke Energy India Pvt Ltd
NAME OF RESPONDENT : Saheli ExportS Pvt Ltd
SECTION : 9 of IBC 2016

ORDER

Learned Counsel for Petitioner Mr. M. Ashwin Kumar and Learned Counsel for Respondent Mr. Rajaram are present through video conferencing platform.

This Adjudicating Authority vide its order dated 11.03.2021 permitted the Respondent to file its counter, but till date counter has not been filed.

Learned Counsel for Respondent seeks one last opportunity to file its counter. In the interest of justice, the Respondent is permitted to file its counter on or before 22.07.2021 after serving a copy of the same to the other side.

The Petitioner is also permitted to file its rejoinder.

List this matter on **10.08.2021** for hearing and disposal.

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**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

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**(R. SUCHARITHA)
MEMBER (JUDICIAL)**